

**ANNEXURE – I**

**List of Secured financial creditors (other than financial creditors belonging to any class of creditors)  
Name of the Corporate Debtor: Fauna Realtors Private Limited; Date of Commencement of CIRP: 31<sup>st</sup> March 2023; List of Creditors as on: 20<sup>th</sup> April 2023**

Amount in INR

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Piramal Capital & Housing Finance Limited	17.04.2023	82,26,11,662/-	82,26,11,662/-	Secured	82,26,11,662/-	82,26,11,662/-	No	100%	Nil	Nil	Nil	Nil	Refer Note
	<b>Total</b>		<b>82,26,11,662/-</b>	<b>82,26,11,662/-</b>		<b>82,26,11,662/-</b>	<b>82,26,11,662/-</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0.00</b>	

**Note:**

Security details as per the following agreements –

1. Loan Agreement executed on 26.09.2014 by the Corporate Debtor along with the other Borrowers jointly.
2. Personal Guarantee deed executed on 26.09.2014 by the directors of all the borrowers including the Corporate Debtor, namely: Mr. T. Johnson, Mr. J. Samuel Jeffson, Mrs. Anny Johnson, Mr. A.D. Selvakumar Samvel, Mr. G. Ponraj, Mr. G. Selvaraj, Mr. K. Ilango, Mr. N. Palanikumar, Mr. N. Thivagarar in favour of the Financial Creditor, and thereby guaranteed the performance of the entire obligations of the Borrowers in accordance with the loan agreement.
3. Memorandum of Deposit of Title Deed executed on 29.09.2014 and confirming the creation of equitable mortgage of the property admeasuring 670.75 acres, wherein the security interest provided by the Fauna Realtors Private Limited is as follows: all that piece and parcel below mentioned, dry land situated at Aniyabaranallur village, Tuticorin Taluk situated with Sub-Registrar District of Perunkulam and Registration district of Tuticorin:

Company Name	Survey Number	Extent	Village	Taluk
Fauna Realtors Pvt Limited	1155/2	1.490	Aniyabaranallur	Srivaikundam
	1243/1	1.320		
	1243/3	1.240		
	1127/3	1.480		



	1141/1	0.230		
	1141/2	3.640		
	1143	0.640		
	1423	3.640		
	1267	1.580		
	1275/1	0.910		
	1275/2	1.150		
	1243/1	1.320		
	1433/3	0.440		
	1138/2	1.910		
	1438&1439	0.670		
	1094	0.700		
	1095	1.140		
	1299/1	0.480		
	1299/2	0.950		
	1090/2	1.000		
	1108/1	1.820		
	1102/1	0.530		
	1102/3	0.270		
	1293/1	0.270		
	1290/1	1.930		
	1035	1.680		
	1093/3	0.620		
	1133	1.250		
	1132	1.040		
	1114	0.600		
	1139	1.940		
	1112	0.750		
	1158	3.740		
	1433/3	0.440		
TOTAL		53.495 acre		

Interim Resolution Professional  
In the matter of Fauna Realtors Private Limited

N. Veerapandian  
IBBI Registration Number - IBBI/IPA-001/IP-P-02148/2020-2021/13301

**N VEERAPANDIAN**  
Insolvency Professional  
IBBI/IPA-001/IP-P-02148/  
2020-2021/13301  
[veerapandian.cbi@gmail.com](mailto:veerapandian.cbi@gmail.com)